

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.10 - IA/756(AHM)2024
in
CP(IB)/164(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Sundram Fasteners Limited

.....Applicant

Vs.

Amul Industries Private Limited

.....Respondent

Order delivered on: 10/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Nitu Chaturvedi, Adv. a.w Mr. Aditya Raval, Adv.

For the Respondent :

ORDER

IA/756(AHM)2024

This application is filed by the Liquidator for placing on record the progress report for reconstitution of CoC. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 756 of 2024 stands disposed of.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)